

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4321
ANSWERED ON:20.04.2015
REINTERPRETATION OF FOREST RIGHTS ACT
Dhruvanarayana Shri Rangaswamy;Paraste Shri Dalpat Singh

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government prepares to pass a notification that reinterprets the Forest Rights Act;
- (b) if so, the complete details of the notifications;
- (c) whether the notification removes the requirement of consent of gram sabhas before forests are cut down and if so, the details thereof;
- (d) whether the Government overruled the draft and suggestions prepared by Ministry of Tribal Affairs on the issue; and
- (e) if so, the intention or the Government for bringing in the notification?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

- (a): No, Madam.
- (b) to (e): In view of answer to point (a) above, questions do not arise.